(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, **ALLAHABAD BENCH** ALLAHABAD

ALLAHABAD this the 27th day of March, 2019.

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Original Application Number. 330/01003/2014. Kushlesh Kumar.Applicant.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant : Shri S.K. Kushwaha (absent) Advocate for the Respondents: Shri Amit Kumar Rai

ORDER

List revised. None is present for the applicant. A perusal of order sheet shows that on previous listed date i.e. 25.03.2019, counsel for the applicant was not present. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

> (RAKESH SAGAR JAIN) MEMBER- J.

Anand...